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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-02-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL




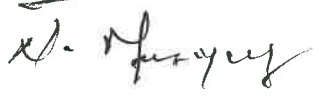

APPLICATION NUMBER : MA/694/2019 IN

PETITION NUMBER : CP/64/IB/2018

NAME OF THE PETITIONER(S) : N MATHIYALAGAN

NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)  
(G B ENGINEERING ENTERPRISES PVT LTD)

UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	<del>V. Manivannan</del>	Counsel for R6 to R12	
2.	S. SATISH R C. GAUTHAM RAM VITTAL	Counsel for A1	
3.	R. THIRUWANYALASAY	Counsel for R-2 ERPO.	
4.	N. MATHIYALAGAN	N. Manivannan (G-B Engineering)	
5.	K. Ramesh	By Ramalingam & Associates Counsel for Respondents	

**ORDER**

Ld. Counsel for the parties are present. It is submitted that in relation to R1, R2, R3, R6 to R12 the respective Counters have been duly filed before this Tribunal in relation to the Application. The Ld. Counsel for the Liquidator seeks for a pass-over and we are not in a position to entertain the same. Let the parties be ready for making their submissions on the next date of hearing without fail. Post this matter on **02.03.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)